

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appeal No.655/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Pahi Construtions Pvt.Ltd.-Vs- Roc Bihar		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

JAYSHRI TUISYAN  
FCS.

COMPANY

*J. Jayshri  
20/2/18*

**ORDER**

Ld. FCS appeared on behalf of the petitioner.

ROC has filed detailed para-wise report which may be kept on record. Petitioner may file rejoinder affidavit within 15 days from today with a copy in advance to ROC, Bihar.

List on 03.04.2018.

*Sd*  
(Jinan K.R.)  
Member (Judicial)

*Sd*  
(V.P. Singh)  
Member (Judicial)